## HIGH COURT OF CHHATTISGARH: BILASPUR ORDER

No. <u>350-A</u>/Confdl./2025 II-1-10/2001 Bilaspur, dated the April, 2025

In supersession of the previous orders on the subject, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges as Portfolio Judges of the Civil Districts mentioned against their Lordship's names in the following table, with effect from 02.05.2025:-

## **TABLE**

S.No.	Name of Hon'ble Judge	Civil District(s)
1.	Hon'ble Shri Justice Sanjay K. Agrawal	Raigarh and Dhamtari
2.	Hon'ble Shri Justice Sanjay Agrawal	Korba and Janjgir-Champa
3.	Hon'ble Shri Justice Parth Prateem Sahu	Durg and Balod
4.	Hon'ble Smt. Justice Rajani Dubey	Raipur and Kabirdham (Kawardha)
5.	Hon'ble Shri Justice Narendra Kumar Vyas	Sarguja (Ambikapur) and Koria (Baikunthpur)
6.	Hon'ble Shri Justice Naresh Kumar Chandravanshi	Bilaspur
7.	Hon'ble Shri Justice Deepak Kumar Tiwari	Bemetara and Mahasamund
8.	Hon'ble Shri Justice Sachin Singh Rajput	Kondagaon and Mungeli
9.	Hon'ble Shri Justice Rakesh Mohan Pandey	Baloda-Bazar and Bastar (Jagdalpur)
10.	Hon'ble Shri Justice Radhakishan Agrawal	Surajpur
11.	Hon'ble Shri Justice Sanjay Kumar Jaiswal	Rajnandgaon
12.	Hon'ble Shri Justice Ravindra Kumar Agrawal	Jashpur
13.	Hon'ble Shri Justice Arvind Kumar Verma	Balrampur-Ramanujganj
14.	Hon'ble Shri Justice Bibhu Datta Guru	Dakshin Bastar (Dantewada)
15.	Hon'ble Shri Justice Amitendra Kishore Prasad	Uttar Bastar (Kanker)

BY ORDER OF HON'BLE THE CHIEF JUSTICE

(K. VINOĎ KUJUR) REGISTRAR GENERAL

Contd...2/-

Endt. No. <u>350-B</u>/Confdl./2025 II-1-10/2001 Bilaspur, dated the 20th April, 2025

## Copy forwarded to: -

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (21) Principal District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewada/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koria (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Sarguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.

- (22) Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur/Janjgir-Champa for information.
- (23) Judge, Family Court, Balod/ Baloda-Bazar/ Bemetara/ Dakshin Bastar at Dantewada/ Dhamtari/ Bastar (Jagdalpur)/ Jashpur/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Kondagaon/ Korba/ Manendragarh/ Mahasamund/Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Sarguja for information.
- (24) Special Judge under S.C. & S.T. (P.A.) Act, Bastar at Jagdalpur/Bilaspur/ Durg/ Janjgir-Champa/ Jashpur/ Koria (Baikunthpur)/ Korba/Raigarh/ Raipur/ Rajnandgaon/ Sarguja (Ambikapur) for information.
- (25) Judge, Commercial Court (District Level), 2nd Floor, Niti Bhawan, Opposite C.G.P.S.C. Building, Sector-19, Nawa Raipur, Atal Nagar 492002, C.G. for information.
- (26) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (27) Additional Registrar (Judicial/D.E./Admn./Copying/ Confidential/Checker/Works), High Court of Chhattisgarh, Bilaspur for information.
- (28) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (29) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (30) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (31) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (32) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/ O/o R.G./Works/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (33) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/Checker/ Complaint/ District Establishment/ Establishment / High Court Recruitment Cell/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/Record Room (Admn.)/ O/o R.G./ S. & A. Cell/SUVAS/Translation/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (34) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

(K. VÍNOD KÚJUR) REGISTRAR GENERAL